Commerce, Production, Supply and Distribution) Act, 2003 (COTPA 2003), which contain provisions, *inter alia*, relating to ban on sale of tobacco products by/to minors, ban on sale of tobacco products within 100 yards of educational institutions, ban on promotions/advertisements of tobacco products, etc.

Mission Indradhanush in Telangana

1855. SHRI DEVENDER GOUD T.: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of district identified under Mission Indradhanush in the country, State-wise;
 - (b) the status of the above Mission in Telangana;
- (c) whether Government has completed full coverage of vaccination in Telangana; and
 - (d) if not, the reasons therefor and by when it is likely to be covered?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): (a) Under 3 phases of Mission Indradhanush, 497 districts have been identified. The State/UT wise number of districts identified for Mission Indradhanush is given in Statement (*See* below).

- (b) In Telangana two Phases of Mission Indradhanush have been completed in 9 districts: Two districts *i.e.* Hyderabad and Adilabad out of these 9 districts have been identified for Phase-3 of Mission Indradhanush.
- (c) Yes, the Government has taken necessary steps to vaccinate all partially vaccinated and missed children during Mission Indradhanush activities. During 2 phases of Mission Indradhanush, 1.53 lakh children were vaccinated out of which, 0.54 lakh children achieved full immunization.
- (d) The partially vaccinated or missed children are being identified by conducting household survey in each village/hamlet/urban area and they will be mobilized by ASHA worker to ensure vaccination of missed doses. Through this process, State is able to vaccinate more than 60% of estimated partially vaccinated or missed children.

To cover remaining children; meticulous Information Education and Communication (IEC) activities are being carried out to increase community awareness and demand generation. The program monitoring and review has also been strengthened by the State. The gains made during Mission Indradhanush activity have been transferred to routine immunization services to sustain the immunization coverage.

Statement

The State/UT wise total numbers of districts identified during 3 phases of Mission Indradhanush

Sl. No State/UTs		Total
1.	Andaman and Nicobar Islands	2
2.	Andhra Pradesh	13
3.	Arunachal Pradesh	16
4.	Assam	26
5.	Bihar	20
6.	Chandigarh	1
7.	Chhattisgarh	19
8.	Dadra and Nagar Haveli	1
9.	Daman and Diu	1
10.	Delhi	8
11.	Goa	1
12.	Gujarat	23
13.	Haryana	16
14.	Himachal Pradesh	6
15.	Jammu and Kashmir	11
16.	Jharkhand	13
17.	Karnataka	17
18.	Kerala	9
19.	Lakshadweep	Nil
20.	Madhya Pradesh	38
21.	Maharashtra	28
22.	Manipur	8
23.	Meghalaya	7
24.	Mizoram	7
25.	Nagaland	11

Simplifying Organ Donor Law and Procedures

Total

497

1856. SHRI RAM KUMAR KASHYAP: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any proposal to make health a Fundamental Right and if so, details thereof and if not, reasons therefor;
- (b) whether renal transplantation is the most effective treatment for patients with end stage renal disease/condition;
- (c) whether attention of Government has been drawn to the news-item titled "kidney donors can give a new lease of life to someone" appearing in a daily in March, 2016; and
- (d) the steps Government proposes to take to simplify organ donor law/rules and procedures?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): (a) Presently, no such proposal is under consideration of the Government. However, the National Draft Health Policy, 2015 mentions about enactment of National Health Rights Act.

(b) Dialysis and Renal Transplantation are two treatment options for patients